

**Central Administrative Tribunal
Principal Bench, New Delhi**

**OA No. 4068/2015
MA No. 3697/2015**

This the 17th day of May, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

1. Sweta Goel, aged about 31 years,
D/o Sh. Vijay Kumar,
R/o H. No. 212, Janta Flats, Nand Nagari,
Delhi-110093
Lastly appointed as TGT-Sanskrit
At GGSSS, F1 & F2 Block, Nand Nagari
School ID: 1106026

2. Pooja, aged 31 years,
D/o Late Ram Mohan Sharma
R/o H.No. 40, Sri Nagar Colony,
Delhi-52
Lastly appointed as Asst. Teacher
At GGSSS, Buland Masjid
School ID-1147128

... Applicants

(By Advocate: None)

VERSUS

1. GNCT of Delhi,
Through its Chief Secretary
I.P. State, Govt. of NCT of Delhi,
New Delhi-2.

2. Director of Education,
Directorate of Education,
Old Secretariat, Civil Lines,
Delhi-54.

...Respondents

(By Advocate: Sh. Vijay Pandita)

ORDER (ORAL)

Hon'ble Mr. S. N. Terdal, Member (J):

The applicant is not appearing.

On 09.04.2019, it was recorded that the applicant is not appearing since 23.10.2017 and a last opportunity was given on that date. Today also, none is present for the applicant.

Hence, OA along with MA stands dismissed for non-prosecution.

**(A.K. Bishnoi)
Member (A)**

**(S. N. Terdal)
Member (J)**

/akshaya/